## NATIONAL COMPANY LAW TRIBUNAL **DIVISIONAL BENCH**

**CHENNAI** 

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 24/03/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI CH. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/111/2016

NAME OF THE PETITIONER(S)

: B. Adi Narayana Reddy & another

NAME OF THE RESPONDENT(S)

: Adarsh Estates Private Limited & 5 others

UNDER SECTION

: 111, 397/398, 402 & 406

S.No. NAME (IN CAPITAL)

**DESIGNATION** 

**SIGNATURE** 

REPRESENTATION BY WHOM

5 MANICANDAN

Countel for Respondent 1545

For T.K. Bhaskar

Keedri Krishna

Coursel for Petitioners

2) SANDEEP KUMAR.

(For) HARI CHANKIAR MANI.

Consilfor Rito 4.

ORDER

Shri Keerthi Krishna, counsel for petitioners present. Shri Sandeep Kumar, counsel for R1 to R4 and Shri S Manikandan, counsel for R5, R6 are present. Counsel for R5, R6 prayed time for filing counter. Considering his request, final opportunity is provided for filing counter with a direction to serve a copy of the same in advance to the other side to enable the Counsel for petitioner to file rejoinder by the next date of hearing. Put up on 07.04.2017 at 10.30 A.M.

(Ch. Md. Sharief Tarig) Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)